

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CP No. 16/95/2017**

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

**NAME OF THE COMPANY:** M/s Yespay IT Services India Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 441

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Sanjeev Kumar, Advocate

**ORDER**

Reserved for order.

*— Sd —*  
**(Ina Malhotra)  
Member (J)**